

(c) Yes Sir.

(d) While it is a fact that the Districts of Mohindergarh and Hissar are not covered, it might be remembered that the rural programmes of Delhi Station cater only culturally to the areas mentioned in (b). It is not possible for Delhi to cover, for all practical purposes, districts in Punjab and U.P., as instructions and advice by the Provincial Government or authorities can only be broadcast from either Jullundur or Lucknow Stations.

Misuse of Newsprint

2129. { Shri D. C. Sharma;
 Shri Ram Krishan Gupta;
 Shri Chuni Lai;
 Shri Bhakt Darshan;
 Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1174 on the 29th March, 1961 and state the final outcome of the investigations which were being made in regard to the misuse of imported newsprint by certain actual users?

The Minister of Commerce (Shri Kanungo): The investigations are still in progress.

Production of Khadi

2130. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the final allocation agreed to by the Planning Commission for Khadi Production during the Third Five Year Plan; and

(b) what was the allocation suggested by his Ministry?

The Minister of Industry (Shri Manubhai Shah): (a) Rs. 69 crores.

(b) The same amount.

Survey of Property Occupied by Displaced Persons

2131. Shrimati Ila Palchoudhari: Will the Prime Minister be pleased

to refer to the reply given to parts (d) and (e) of Unstarred Question No. 651 on the 28th February, 1961 and state:

(a) whether a detailed survey of the properties of Hindus and Muslims in various parts of West Bengal which are under the occupation of displaced persons from East Pakistan has since been completed; and

(b) if so, details of the survey?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The survey has been completed only in the area of Calcutta, Howrah and the 24 Parganas.

(b) The survey comprised of 567 properties belonging both to Hindus and Muslims. The issues which the West Bengal Government are considering, in consultation with the Central Government, are:—

- (i) to try to settle the squatter families on properties presently occupied by them by paying adequate compensation to the property owners or to build tenements and thus have these properties vacated by re-housing the squatter families in these tenements.

A rough financial estimate is that Rupees one crore and three lakhs will be required for the acquisition of properties on account of lands and structures alone.

Research to improve quality of Soap

2132. { Shri Shree Narayan Das;
 Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal under the consideration of Government to attach a research and testing laboratory to Small Industries Service Institutes to carry on research to improve the standard of qualities of soap manufactured by non-power units in the country;